

**GOVERNMENT OF INDIA
MINISTRY OF SCIENCE AND TECHNOLOGY
DEPARTMENT OF SCIENCE AND TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO.2912
TO BE ANSWERED ON 11/05/2016**

STATE SCIENCE AND TECHNOLOGY PROGRAMME

2912. SHRI FEROZE VARUN GANDHI:

Will the Minister of SCIENCE AND TECHNOLOGY विज्ञान और प्रौद्योगिकी मंत्री be pleased to state:

- (a) whether the State Science and Technology (S&T) programmes have been implemented in all the States in the country;
- (b) if so, the amount allocated and expenditure incurred on establishing these State S&T programmes;
- (c) whether there was a need for setting up State S&T programmes and the manner in which the Ministry is assisting various States in developing their S&T departments;
- (d) the research support likely to be provided to these State departments from the Centre after these departments have been established at State level;
- (e) the manner in which the Ministry monitors the progress of this project and the details of qualitative mechanisms devised so that funds sanctioned are properly utilised; and
- (f) the reasons for delay in completion of the projects, if any and the proposed timeline for the implementation of the programmes?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND
MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES
(SHRI Y.S. CHOWDARY)**

विज्ञान और प्रौद्योगिकी मंत्रालय में राज्य मंत्री और पृथ्वी विज्ञान मंत्रालय में राज्य मंत्री

(श्री वाई. एस. चौधरी)

- (a) Yes Madam, the Department of Science & Technology has been implementing the State S&T Programme in all the States through State Science and Technology Councils established for the purpose. The State Governments of J&K and Odisha have not submitted the proposal for setting up State S&T Councils in their States. The main aim of the programme is to facilitate State S&T Councils to play a linkage role between centre and state for developing and implementing state specific scientific, technology development and demonstration programmes/projects.
- (b) The amount allocated to these State S&T Councils State wise during the Financial Year 2015-16 is given in Annexure-I. The utilization certificates in respect of the allocated amount by these councils are due after 30/6/2016.
- (c) & (d): The Department does not provide support to S&T Departments in the States. However support is provided to the State S&T Councils established by this Department. These State S&T Councils plays a linkage role between centre and state for developing and implementing state specific scientific, technology development and demonstration programmes/projects.
- (e) A national Committee comprising experts and members from various fields in Science and Technology including representations from State S&T Councils monitor the progress of the projects and their qualitative evaluation. The Committee generally assesses the projects on their scientific merits with which the projects have been sanctioned. It also monitor the proper utilization of funds released to them.
- (f) Generally the projects are sanctioned for a duration of two to three years. By and large projects are completed on time.

Annexure-I

Year-wise and State-wise details of the funds allocated/sanctioned as core support to the State Science & Technology Councils under State Science & Technology Programme (SSTP) of DST during F.Y. 2015-16

State	Rs. in Lakhs Financial Year 2015-16
Andhra Pradesh	39.21
Arunachal Pradesh	118.53
Assam	118.60
Bihar	39.95
Chhattisgarh	98.80
Goa	89.25
Gujarat	74.60
Haryana	37.50
Himachal Pradesh	112.66
J&K	0.00
Jharkhand	65.80
Karnataka	114.20
Kerala	102.10
Madhya Pradesh	140.05
Maharashtra	26.40
Manipur	99.45
Meghalaya	22.22
Mizoram	72.40
Nagaland	63.60
Orissa	0.00
Punjab	170.85
Rajasthan	167.25
Sikkim	98.97
Tamil Nadu	81.70
Telangana	84.50
Tripura	55.90
Uttar Pradesh	158.20
Uttarakhand	114.20
West Bengal	0.00
Total	2366.89

Figure 0.00 indicates that States not applied for the grant from DST.
